

**CENTRAL ADMINISTRATIVE TRIBUNAL  
HYDERABAD BENCH**

**CP/21/102/2016 in OA/21/223/2015**

HYDERABAD, this the 17<sup>th</sup> day of March, 2021



**Hon'ble Mr. Ashish Kalia, Judl. Member**  
**Hon'ble Mr. B.V. Sudhakar, Admn. Member**

1. B. Nagendra Kumar, S/o. B. Rathaiah,  
Aged about 56 years,
2. Smt. B. Kusuma Kumari, W/o. N. SeshaSai,  
Aged about 49 years,
3. A. Shyam Sundar Sharma,  
S/o. Late A. Kameswar,
4. A. Krishan Hari, S/o.Late A. CinaLingaiah,  
Aged about 57 years,
5. S. Jeevan, S/o. S. Raja Ram,  
Aged about 54 years,
6. N. Suryanarayana Murthy,  
S/o. Late N.VenkateswaraRao,  
Aged about 52 years,

...Applicants

(Applicants 1 to 6 are working as Junior Telecom Officers, in the  
respondents organization)

(By Advocate :Sri K. Sudhakar Reddy)

Vs.

1. Union of India rep. by its  
Chairman and Managing Director,  
BSNL, Corporate Office,  
Bharat Sanchar Bhavan,  
Janpath, New Delhi.
2. The Deputy General Manager (Rectt,-III)  
BSNL, Corporate Office-Recruitment Branch,  
Room No.222, 2<sup>nd</sup> floor, Eastern Court Building,  
Janpath, New Delhi – 110 001.

3. The Asst. General Manager (Rectt-III),  
BSNL Corporate Office-Recruitment Branch,  
Room No.222, 2<sup>nd</sup> floor, Eastern Court Building,  
Janpath, New Delhi – 110 001.
4. The Asst. General Manager (Pers-II),  
BSNL, Corporate Office-Recruitment Branch,  
Room No.222, 2<sup>nd</sup> floor, Eastern Court Building,  
Janapath, New Delhi – 110 001.

## ....Respondents

(By Advocate: Sri M.C. Jacob, SC for BSNL)



## **ORAL ORDER**

**(As per Hon'ble Mr. Ashish Kalia, Judl. Member)**

This CP/102/2016 is filed complaining against non-implementation of the interim order dated 13.02.2015 in OA.223/2015. Today, OA/223/2015 is dismissed as infructuous. Hence, Contempt Petition is closed.

**(B.V. SUDHAKAR)**  
**ADMINISTRATIVE MEMBER**

**(ASHISH KALIA)**  
**JUDICIAL MEMBER**

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